

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :24-02-2023

| Date : 24.02.2023 | | | | | | | | | | |
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| S L N o. | C.A.N o. | Date of Applic ation | Case No. | Name of the Applicant | C.C Typ e | Judge / Court Name | C.C Applied For | Othe r Docu ment | Deali ng Secti on | Se at |
| 1 | 23065 /2023 | 24.02.2 023 | WP (C) - 5531/ 2023 | PRASANNA KUMAR SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2023-03-28 | | WRIT BRANC H-5 | (S ea t No - 47) |
| 2 | 23066 /2023 | 24.02.2 023 | WP (C) - 5531/ 2023 | PRASANNA KUMAR SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2023-03-28 | | WRIT BRANC H-5 | (S ea t No - 47) |
| 3 | 23067 /2023 | 24.02.2 023 | WP (C) - 3839/ 2019 | D.K.MOHANT Y | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-17 | | | (S ea t No - 47) |
| 4 | 23068 /2023 | 24.02.2 023 | WP (C) - 18171 /2012 | PRASANTA KUMAR PATRI | GENE RAL | | Order Dtd. 2018-02-10 | | WRIT BRANC H-1 | (S ea t No - 1) |
| 5 | 23069 /2023 | 24.02.2 023 | ABLAP L- 5357/ 2022 | K.C.SWAIN | C.O. | COURT NO. 17 | Order Dtd. 2023-02-23 | | | (S ea t No - 1) |
| 6 | 23070 /2023 | 24.02.2 023 | ABLAP L- | J C BARAL | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea |

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| | | | 12624 /2022 | | | OLD | | | | t No - 1) |
| 7 | 23071 /2023 | 24.02.2 023 | ABLAP L- 16211 /2022 | M N MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2023-02-23 | | | (S ea t No - 1) |
| 8 | 23072 /2023 | 24.02.2 023 | CRLA- 175/2 020 | A K MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-21 | | CRIMI NAL APPEA L | (S ea t No - 4) |
| 9 | 23073 /2023 | 24.02.2 023 | ABLAP L- 5765/ 2020 | P K MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 1 0 | 23074 /2023 | 24.02.2 023 | WP (C) - 3839/ 2019 | R.R.DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-17 | | | (S ea t No - 4) |
| 1 1 | 23075 /2023 | 24.02.2 023 | ABLAP L- 12685 /2022 | S BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 1 2 | 23076 /2023 | 24.02.2 023 | ABLAP L- 12698 /2022 | S DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 1 3 | 23077 /2023 | 24.02.2 023 | ABLAP L- 5830/ 2022 | J R NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 1 4 | 23078 /2023 | 24.02.2 023 | ABLAP L- 12713 /2022 | A MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 1 | 23079 | 24.02.2 | JCRLA | P K LENKA | C.O. | COURT | Order Dtd. | | CRIMI | (S |

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| 5 | /2023 | 023 | - 30/20 21 | | | NO. 9 | 2023-02-23 | | NAL APPEA L | ea t No - 9) |
| 1 6 | 23080 /2023 | 24.02.2 023 | WP (C) - 16103 /2016 | P K LENKA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 1 7 | 23081 /2023 | 24.02.2 023 | WP (C) - 16103 /2016 | B R SENAPATI | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 1 8 | 23082 /2023 | 24.02.2 023 | WP (C) - 16103 /2016 | A T NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 1 9 | 23083 /2023 | 24.02.2 023 | WP (C) - 5115/ 2023 | B BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 2 0 | 23084 /2023 | 24.02.2 023 | WP (C) - 4364/ 2023 | PADMANAVA JENA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 2 1 | 23085 /2023 | 24.02.2 023 | WP (C) - 5242/ 2023 | B BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 2 2 | 23086 /2023 | 24.02.2 023 | WP (C) - 5245/ 2023 | B BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 2 3 | 23087 /2023 | 24.02.2 023 | WP (C) - 5247/ 2023 | B BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |

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| 24 | 23088 | 24.02.2023 | WP (C) - 5249/2023 | B BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 25 | 23089 | 24.02.2023 | WP (C) - 22800/2022 | S GHOSH | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 26 | 23090 | 24.02.2023 | WP (C) - 4985/2023 | M PANDA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 27 | 23091 | 24.02.2023 | WP (C) - 4190/2013 | MADAN DAS | C.O. | COURT NO. 5 | Order Dtd. 2023-02-17 | | | (Seat No - 9) |
| 28 | 23092 | 24.02.2023 | WP (C) - 4190/2013 | P C MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2023-02-17 | | | (Seat No - 9) |
| 29 | 23093 | 24.02.2023 | WP (C) - 4190/2013 | D J NAYAK | C.O. | COURT NO. 5 | Order Dtd. 2023-02-17 | | | (Seat No - 9) |
| 30 | 23094 | 24.02.2023 | WP (C) - 4190/2013 | P K HAZARY | C.O. | COURT NO. 5 | Order Dtd. 2023-02-21 | | | (Seat No - 9) |
| 31 | 23095 | 24.02.2023 | BLAPL - 9998/2022 | P.K. PANI | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 32 | 23096 | 24.02.2023 | WP (C) - 4931/2023 | DEBENDRA BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |

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| 33 | 23097/2023 | 24.02.2023 | RSA-88/2022 | D. NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2023-02-23 | | | (Seat No - 9) |
| 34 | 23098/2023 | 24.02.2023 | BLAPL - 6085/2022 | M.D. BISWAL | C.O. | COURT NO. 7 | Order Dtd. 2023-02-23 | | | (Seat No - 9) |
| 35 | 23099/2023 | 24.02.2023 | BLAPL - 6029/2021 | S.K. LENKA | C.O. | COURT NO. 7 | Order Dtd. 2023-02-23 | | | (Seat No - 9) |
| 36 | 23100/2023 | 24.02.2023 | WP (C) - 4937/2023 | D. BEHERA | C.O. | COURT NO. 7 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 37 | 23101/2023 | 24.02.2023 | BLAPL - 1275/2023 | K.R. JENA | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 38 | 23102/2023 | 24.02.2023 | WP (C) - 4935/2023 | D. BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 39 | 23103/2023 | 24.02.2023 | BLAPL - 1274/2023 | S.CHOUDHURY | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 40 | 23104/2023 | 24.02.2023 | WP (C) - 4933/2023 | D. BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 41 | 23105/2023 | 24.02.2023 | BLAPL - 1218/2023 | R K BARIK | C.O. | COURT NO. 17 | Order Dtd. 2023-02-21 | | | (Seat No - 9) |

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| 4 2 | 23106 /2023 | 24.02.2 023 | WP (C) - 4932/ 2023 | D. BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 4 3 | 23107 /2023 | 24.02.2 023 | BLAPL - 1217/ 2023 | N SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-02-21 | | | (S ea t No - 9) |
| 4 4 | 23108 /2023 | 24.02.2 023 | BLAPL - 1270/ 2023 | P.K.MOHANT Y | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 4 5 | 23109 /2023 | 24.02.2 023 | BLAPL - 1191/ 2023 | ARUNDHATI SAHU | C.O. | COURT NO. 17 | Order Dtd. 2023-02-21 | | | (S ea t No - 9) |
| 4 6 | 23110 /2023 | 24.02.2 023 | BLAPL - 1263/ 2023 | B.B. MALLICK | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 4 7 | 23111 /2023 | 24.02.2 023 | BLAPL - 1247/ 2023 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 4 8 | 23112 /2023 | 24.02.2 023 | BLAPL - 1293/ 2023 | A DAS | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 4 9 | 23113 /2023 | 24.02.2 023 | BLAPL - 1246/ 2023 | P.K.MOHANT Y | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 5 0 | 23114 /2023 | 24.02.2 023 | BLAPL - 1239/ 2023 | P.K.BARIK | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t |

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| 51 | 23115 /2023 | 24.02.2023 | BLAPL - 1238/2023 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 52 | 23116 /2023 | 24.02.2023 | BLAPL - 1226/2023 | N. SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-02-21 | | | (Seat No - 9) |
| 53 | 23117 /2023 | 24.02.2023 | BLAPL - 1220/2023 | B.K.DALAI | C.O. | COURT NO. 17 | Order Dtd. 2023-02-21 | | | (Seat No - 9) |
| 54 | 23118 /2023 | 24.02.2023 | BLAPL - 11469 /2022 | GANESH SAHOO | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 55 | 23119 /2023 | 24.02.2023 | ABLAP L- 1692/2023 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 56 | 23120 /2023 | 24.02.2023 | BLAPL - 12040 /2022 | K.R. JENA | C.O. | COURT NO. 5 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 57 | 23121 /2023 | 24.02.2023 | BLAPL - 1295/2023 | M NAYAK | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 9) |
| 58 | 23122 /2023 | 24.02.2023 | ABLAP L- 1688/2023 | P.K.DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | BAIL-1 (CRIMINAL MISC-1) | (Seat No - 3) |
| 59 | 23123 /2023 | 24.02.2023 | WP (C) - | P. MISHRA | GENE RAL | | Order Dtd. 2009-10- | | WRIT BRANC | (Seat No - 3) |

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| | | | 15292 /2009 | | | | 19Petition, Anne xure, | | H-4 | t No - 17) |
| 6 0 | 23124 /2023 | 24.02.2 023 | ABLAP L- 1687/ 2023 | G. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 17) |
| 6 1 | 23125 /2023 | 24.02.2 023 | BLAPL - 12058 /2022 | J.D.MUDULI | C.O. | COURT NO. 5 | Order Dtd. 2023-02-22 | | | (S ea t No - 17) |
| 6 2 | 23126 /2023 | 24.02.2 023 | ABLAP L- 1685/ 2023 | H.S. PAIKRAY | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | BAIL- 1 (CRI MINAL MISC- 1) | (S ea t No - 3) |
| 6 3 | 23127 /2023 | 24.02.2 023 | BLAPL - 12213 /2022 | M.R. SAHOO | C.O. | COURT NO. 5 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 6 4 | 23128 /2023 | 24.02.2 023 | BLAPL - 1298/ 2023 | G SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 6 5 | 23129 /2023 | 24.02.2 023 | BLAPL - 8726/ 2022 | G.JAYASING H | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 6 6 | 23130 /2023 | 24.02.2 023 | ABLAP L- 1684/ 2023 | MRUTYUNJAY A PAGAL | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 6 7 | 23131 /2023 | 24.02.2 023 | BLAPL - 10809 /2022 | S BARIK | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No |

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| 6 8 | 23132 /2023 | 24.02.2 023 | ABLAP L- 1091/ 2023 | S.K.BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 6 9 | 23133 /2023 | 24.02.2 023 | ABLAP L- 1091/ 2023 | S.K.BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 7 0 | 23134 /2023 | 24.02.2 023 | BLAPL - 10877 /2022 | P BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 7 1 | 23135 /2023 | 24.02.2 023 | WP (C) - 3494/ 2016 | S. SAHU | GENE RAL | | Order Dtd. 2023-02-17 | | | (S ea t No - 3) |
| 7 2 | 23136 /2023 | 24.02.2 023 | ABLAP L- 1059/ 2023 | P.K.MOHANT Y | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 7 3 | 23137 /2023 | 24.02.2 023 | ABLAP L- 1683/ 2023 | P.K. PANI | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 7 4 | 23138 /2023 | 24.02.2 023 | WP (C) - 4925/ 2023 | DEBENDRA BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 7 5 | 23139 /2023 | 24.02.2 023 | ABLAP L- 1051/ 2023 | S.R.PATTAN AIK | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 7 6 | 23140 /2023 | 24.02.2 023 | ABLAP L- 1679/ 2023 | H.S. DEO | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t |

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| | | | 2023 | | | | | | | No-3) |
| 77 | 23141/2023 | 24.02.2023 | WP (C) - 16767/2021 | B K PATI | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (Seat No-3) |
| 78 | 23142/2023 | 24.02.2023 | ABLAP L- 1445/2023 | G. SETH | C.O. | COURT NO. 2 | Order Dtd. 2023-02-15 | | | (Seat No-3) |
| 79 | 23143/2023 | 24.02.2023 | ABLAP L- 1678/2023 | JANMEJAYA PARIDA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No-3) |
| 80 | 23144/2023 | 24.02.2023 | WP (C) - 22908/2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (Seat No-3) |
| 81 | 23145/2023 | 24.02.2023 | ABLAP L- 1660/2023 | D.K. MALLICK | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | BAIL-1 (CRIMINAL MISC-1) | | (Seat No-3) |
| 82 | 23146/2023 | 24.02.2023 | ABLAP L- 1676/2023 | PRAFULLA CHANDRA DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No-3) |
| 83 | 23147/2023 | 24.02.2023 | ABLAP L- 1698/2023 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No-3) |
| 84 | 23148/2023 | 24.02.2023 | ABLAP L- 1695/2023 | DILLIP SAMAL | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No-3) |
| 85 | 23149/2023 | 24.02.2023 | ABLAP L- | N N MOHAPATRA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-20 | BAIL-2 (CRM | | (Seat |

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| | | | 1582/ 2023 | | | | | | INAL MISC- 2) | t No - 8) |
| 8 6 | 23150 /2023 | 24.02.2 023 | ABLAP L- 1694/ 2023 | HARIHAR SUNDARA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 8 7 | 23151 /2023 | 24.02.2 023 | ABLAP L- 1675/ 2023 | J. PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 8 8 | 23152 /2023 | 24.02.2 023 | ABLAP L- 1050/ 2023 | S R PATTANAİK | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 8 9 | 23153 /2023 | 24.02.2 023 | WP (C) - 5284/ 2023 | J.P.KAR | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 9 0 | 23154 /2023 | 24.02.2 023 | ABLAP L- 1674/ 2023 | D.K. SAHU | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 9 1 | 23155 /2023 | 24.02.2 023 | WP (C) - 3782/ 2023 | DEBENDRA BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-15 | | | (S ea t No - 8) |
| 9 2 | 23156 /2023 | 24.02.2 023 | ABLAP L- 927/2 023 | T R DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-02-21 | | | (S ea t No - 8) |
| 9 3 | 23157 /2023 | 24.02.2 023 | WP (C) - 3783/ 2023 | DEBENDRA BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-15 | | | (S ea t No - 8) |
| 9 | 23158 | 24.02.2 | ABLAP | A.K. | C.O. | COURT | Order Dtd. | | | (S |

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| 4 | /2023 | 023 | L- 1673/ 2023 | MOHANTY | | NO. 2 | 2023-02-22 | | | ea t No - 8) |
| 9 5 | 23159 /2023 | 24.02.2 023 | WP (C) - 3723/ 2023 | S. DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-02-17 | | | (S ea t No - 8) |
| 9 6 | 23160 /2023 | 24.02.2 023 | ABLAP L- 669/2 023 | H K PATRA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 9 7 | 23161 /2023 | 24.02.2 023 | ABLAP L- 1669/ 2023 | A.P. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 9 8 | 23162 /2023 | 24.02.2 023 | WP (C) - 4954/ 2023 | DEBENDRA BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 9 9 | 23163 /2023 | 24.02.2 023 | ABLAP L- 638/2 023 | M R SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 1 0 0 | 23164 /2023 | 24.02.2 023 | WP (C) - 4940/ 2023 | DEBENDRA BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 1 0 1 | 23165 /2023 | 24.02.2 023 | ABLAP L- 1668/ 2023 | H.K. DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 1 0 2 | 23166 /2023 | 24.02.2 023 | ABLAP L- 606/2 023 | A K BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | BAIL- 1 (CRI MINAL MISC- 1) | (S ea t No - 4) |

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| 103 | 23167/2023 | 24.02.2023 | WP (C) - 4939/2023 | DEBENDRA BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No - 4) |
| 104 | 23168/2023 | 24.02.2023 | ABLAP L- 1668/2023 | G. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No - 4) |
| 105 | 23169/2023 | 24.02.2023 | ABLAP L- 1643/2023 | M. R. ROUTRAY | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No - 4) |
| 106 | 23170/2023 | 24.02.2023 | WPC (O A) - 1088/2016 | L.D.SAHU | C.O. | COURT NO. 9 | Order Dtd. 2023-02-16 | | | (Seat No - 4) |
| 107 | 23171/2023 | 24.02.2023 | WP (C) - 4436/2023 | A.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No - 4) |
| 108 | 23172/2023 | 24.02.2023 | WP (C) - 4953/2023 | B.C. PANDA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No - 4) |
| 109 | 23173/2023 | 24.02.2023 | WP (C) - 5048/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No - 4) |
| 110 | 23174/2023 | 24.02.2023 | ABLAP L- 1642/2023 | J PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No - 4) |
| 111 | 23175/2023 | 24.02.2023 | WP (C) - 4592/2023 | P.K.BARIK | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No - 4) |

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| 1 1 2 | 23176 /2023 | 24.02.2 023 | ABLAP L- 1598/ 2023 | P K JENA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-21 | | | (S ea t No - 4) |
| 1 1 3 | 23177 /2023 | 24.02.2 023 | CRLMC - 750/2 023 | P R MISHRA | C.O. | COURT NO. 8 | Order Dtd. 2023-02-23 | | CRIMI NAL MISC | (S ea t No - 2) |
| 1 1 4 | 23178 /2023 | 24.02.2 023 | CRLRE V- 876/2 018 | A.K.MOHANT Y | C.O. | COURT NO. 1 | Order Dtd. 2023-02-17 | | | (S ea t No - 2) |
| 1 1 5 | 23179 /2023 | 24.02.2 023 | WPC(O AC)- 1439/ 2012 | R.K.MALLIC K | GENE RAL | | Order Dtd. 2022-02-17 | | | (S ea t No - 2) |
| 1 1 6 | 23180 /2023 | 24.02.2 023 | BLAPL - 10315 /2022 | P K SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 1 1 7 | 23181 /2023 | 24.02.2 023 | WP (C) - 4583/ 2023 | A.K. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 1 1 8 | 23182 /2023 | 24.02.2 023 | WP (C) - 4789/ 2023 | G.C. JENA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 1 1 9 | 23183 /2023 | 24.02.2 023 | WP (C) - 5289/ 2023 | TAPAN SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 1 2 0 | 23184 /2023 | 24.02.2 023 | WP (C) - 5320/ 2023 | N.ROUT | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No |

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| 1 2 1 | 23185 /2023 | 24.02.2 023 | WP (C) - 3237/ 2014 | BALARAM SINGH | C.O. | COURT NO. 22 | Order Dtd. 2023-02-17 | | | (S ea t No - 2) |
| 1 2 2 | 23186 /2023 | 24.02.2 023 | WPC (O APC) - 109/2 015 | D.P. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-20 | | | (S ea t No - 2) |
| 1 2 3 | 23187 /2023 | 24.02.2 023 | WP (C) - 3496/ 2023 | RABI NARAYAN BEHERA | GENE RAL | | Petition | | | (S ea t No - 2) |
| 1 2 4 | 23188 /2023 | 24.02.2 023 | WP (C) - 4956/ 2023 | B.CH. PANDA | C.O. | | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 1 2 5 | 23189 /2023 | 24.02.2 023 | WP (C) - 4961/ 2023 | B.CH. PANDA | C.O. | | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 1 2 6 | 23190 /2023 | 24.02.2 023 | WP (C) - 4964/ 2023 | B.C. PANDA | C.O. | | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 1 2 7 | 23191 /2023 | 24.02.2 023 | WP (C) - 4967/ 2023 | B.C. PANDA | C.O. | | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 1 2 8 | 23192 /2023 | 24.02.2 023 | WP (C) - 20131 /2022 | S.CH. DASH | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 1 2 9 | 23193 /2023 | 24.02.2 023 | WPC (O AC) - 173/2 | P L MISHRA | GENE RAL | | Order Dtd. 2022-08-23 | | | (S ea t |

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| | | | 017 | | | | | | No - 2) |
| 130 | 23194/2023 | 24.02.2023 | WPCRL - 426/2006 | M/S.B.K.SA HOO | GENERAL | | Order Dtd. 2006-10-25 | WRIT BRANCH-5 | (Seat No - 22) |
| 131 | 23195/2023 | 24.02.2023 | ABLAP L- 1662/2023 | SAKTI PRASAD DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | (Seat No - 22) |
| 132 | 23196/2023 | 24.02.2023 | WP (C) - 9452/2020 | S. DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-22 | | (Seat No - 22) |
| 133 | 23197/2023 | 24.02.2023 | WPC (O AC) - 1064/2015 | P.K.BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-16 | | (Seat No - 22) |
| 134 | 23198/2023 | 24.02.2023 | ABLAP L- 595/2023 | P BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | (Seat No - 22) |
| 135 | 23199/2023 | 24.02.2023 | WP (C) - 4955/2023 | B.C. PANDA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | (Seat No - 22) |
| 136 | 23200/2023 | 24.02.2023 | WPC (O AC) - 4023/2016 | P L MISHRA | GENERAL | | Order Dtd. 9999-12-31 | OA Branch | (Seat No - 1) |
| 13 | 23201/2023 | 24.02.2023 | WPC (O A) - | P. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-17 | | (Seat |

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| 7 | | | 973/2016 | | | | | | | t No - 1) |
| 1 3 8 | 23202 /2023 | 24.02.2023 | ABLAP L- 589/2023 | B B ROUT | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 1 3 9 | 23203 /2023 | 24.02.2023 | ABLAP L- 15483 /2022 | PRAMOD KUMAR MISHRA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 1 4 0 | 23204 /2023 | 24.02.2023 | WPC (O AC) - 2365/ 2014 | S.K. SAHU | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | OA Branc h | | (S ea t No - 1) |
| 1 4 1 | 23205 /2023 | 24.02.2023 | WPC (O AC) - 4439/ 2016 | P L MISHRA | GENE RAL | | | | | (S ea t No - 1) |
| 1 4 2 | 23206 /2023 | 24.02.2023 | ABLAP L- 15191 /2022 | H K PANDA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 1 4 3 | 23207 /2023 | 24.02.2023 | WPC (O A) - 2164/ 2014 | M/S SRI RANJIT MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 1 4 4 | 23208 /2023 | 24.02.2023 | WPC (O A) - 2138/ 2014 | M/S RANJIT MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 1 4 5 | 23209 /2023 | 24.02.2023 | ABLAP L- 14684 /2022 | L MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 1 | 23210 | 24.02.2023 | WPC (O | SARAT | C.O. | COURT | Order Dtd. | | | (S |

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| 46 | /2023 | 023 | AC) - 2851/2018 | KUMAR MOHANTY | | NO. 2 OLD | 2023-02-22 | | | eat No - 1) |
| 147 | 23211 /2023 | 24.02.2023 | WPC (O AC) - 1000/2017 | J.C. BARAL | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No - 1) |
| 148 | 23212 /2023 | 24.02.2023 | WPC (O AC) - 3544/2016 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-20 | | | (Seat No - 1) |
| 149 | 23213 /2023 | 24.02.2023 | WPC (O A) - 2139/2014 | M/S SRI RANJIT MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No - 1) |
| 150 | 23214 /2023 | 24.02.2023 | CRLA- 174/2016 | A KALASH | C.O. | COURT NO. 24 | Order Dtd. 2023-02-02 | | | (Seat No - 1) |
| 151 | 23215 /2023 | 24.02.2023 | WP (C) - 10189 /2020 | P.K.SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2023-02-22 | | | (Seat No - 1) |
| 152 | 23216 /2023 | 24.02.2023 | WPC (O A) - 2518/2015 | ANIL KUMAR DAS | C.O. | COURT NO. 9 | Order Dtd. 2023-02-22 | | | (Seat No - 1) |
| 153 | 23217 /2023 | 24.02.2023 | WP (C) - 10189 /2020 | N.C.SINHA | C.O. | COURT NO. 19 | Order Dtd. 2023-02-22 | | | (Seat No - 1) |
| 154 | 23218 /2023 | 24.02.2023 | CRLMC - 2953/2022 | S BISWAL | C.O. | COURT NO. 8 | Order Dtd. 2023-02-22 | | CRIMINAL MISC | (Seat No - 6) |

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| 155 | 23219/2023 | 24.02.2023 | WPC (O A) - 2516/2015 | ANIL KUMAR DAS | C.O. | COURT NO. 9 | Order Dtd. 2023-02-22 | | | (Seat No - 6) |
| 156 | 23220/2023 | 24.02.2023 | WPC (O A) - 2163/2014 | M/S SRI RANJIT MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No - 6) |
| 157 | 23221/2023 | 24.02.2023 | WPC (O A) - 410/2013 | B.K. SWAIN | C.O. | COURT NO. 9 | Order Dtd. 2023-02-22 | | | (Seat No - 6) |
| 158 | 23222/2023 | 24.02.2023 | CRLMC - 4187/2022 | PARTHA SARATHI DAS | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | CRIMINAL MISC | (Seat No - 4) |
| 159 | 23223/2023 | 24.02.2023 | WPC (O AC) - 1133/2015 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-21 | | | (Seat No - 4) |
| 160 | 23224/2023 | 24.02.2023 | WPC (O AC) - 223/2019 | SARAT KUMAR MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-22 | | | (Seat No - 4) |
| 161 | 23225/2023 | 24.02.2023 | CRLMC - 219/2023 | J PRADHAN | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | CRIMINAL MISC | (Seat No - 5) |
| 162 | 23226/2023 | 24.02.2023 | WPC (O APC) - 156/2016 | K.N. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-02-21 | | | (Seat No - 5) |
| 163 | 23227/2023 | 24.02.2023 | CRLMC - 3749/2022 | BIJAY KUMAR MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2023-02-22 | | | (Seat No -) |

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| 1 6 4 | 23228 /2023 | 24.02.2 023 | CRLMC - 3970/ 2022 | BIJAY KUMAR MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 1 6 5 | 23229 /2023 | 24.02.2 023 | WP (C) - 4930/ 2023 | DEBENDRA BEHERA | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 1 6 6 | 23230 /2023 | 24.02.2 023 | CRLMC - 4313/ 2022 | D.K.MALLIC K | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | CRIMI NAL MISC | (S ea t No - 3) |
| 1 6 7 | 23231 /2023 | 24.02.2 023 | WP (C) - 4926/ 2023 | DEBENDRA BEHERA | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 1 6 8 | 23232 /2023 | 24.02.2 023 | WP (C) - 23471 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 1 6 9 | 23233 /2023 | 24.02.2 023 | BLAPL - 8986/ 2022 | B SINGH | C.O. | COURT NO. 10 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 1 7 0 | 23234 /2023 | 24.02.2 023 | WP (C) - 23472 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 1 7 1 | 23235 /2023 | 24.02.2 023 | BLAPL - 10312 /2022 | P K SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 1 7 2 | 23236 /2023 | 24.02.2 023 | WP (C) - 4584/ 2023 | S. DASH | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No |

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| 1 7 3 | 23237 /2023 | 24.02.2 023 | BLAPL - 10369 /2022 | B SINGH | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | BAIL- 2 (CRM INAL MISC- 2) | (S ea t No - 9) |
| 1 7 4 | 23238 /2023 | 24.02.2 023 | WP (C) - 4582/ 2023 | S. DASH | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 1 7 5 | 23239 /2023 | 24.02.2 023 | WP (C) - 4585/ 2023 | S. DASH | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 1 7 6 | 23240 /2023 | 24.02.2 023 | CRLMC - 573/2 023 | PRASANTA KUMAR SAHOO | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 1 7 7 | 23241 /2023 | 24.02.2 023 | WP (C) - 23468 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 1 7 8 | 23242 /2023 | 24.02.2 023 | CRLMC - 3546/ 2022 | M DAS | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | CRIMI NAL MISC | (S ea t No - 6) |
| 1 7 9 | 23243 /2023 | 24.02.2 023 | WP (C) - 23469 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 6) |
| 1 8 0 | 23244 /2023 | 24.02.2 023 | BLAPL - 10496 /2022 | PARTHA SARATHI DAS | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (S ea t No - 6) |
| 1 8 1 | 23245 /2023 | 24.02.2 023 | WPC (O AC) - 4183/ 2022 | P.K. MALLICK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-17 | | | (S ea t |

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| | | | 2014 | | | | | | | No - 6) |
| 182 | 23246 /2023 | 24.02.2023 | WP (C) - 23470 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (Seat No - 6) |
| 183 | 23247 /2023 | 24.02.2023 | BLAPL - 10176 /2022 | B BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 6) |
| 184 | 23248 /2023 | 24.02.2023 | WPC (O AC) - 991/2014 | MAHESWAR JATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-17 | | | (Seat No - 6) |
| 185 | 23249 /2023 | 24.02.2023 | WP (C) - 23467 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (Seat No - 6) |
| 186 | 23250 /2023 | 24.02.2023 | BLAPL - 10740 /2022 | KABERI MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 6) |
| 187 | 23251 /2023 | 24.02.2023 | WPC (O AC) - 1942/2015 | H.N. MOHAPATRA | C.O. | COURT NO. 9 | Order Dtd. 2023-02-23 | | | (Seat No - 6) |
| 188 | 23252 /2023 | 24.02.2023 | WP (C) - 23466 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (Seat No - 6) |
| 189 | 23253 /2023 | 24.02.2023 | BLAPL - 9672/2022 | M.BISWAL | C.O. | COURT NO. 17 | Order Dtd. 2023-02-22 | | | (Seat No - 6) |
| 189 | 23254 /2023 | 24.02.2023 | WPC (O AC) - | SARAT KUMAR | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat |

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| 0 | | | 1067/ 2019 | MOHANTY | | OLD | | | | t No - 6) |
| 1 9 1 | 23255 /2023 | 24.02.2 023 | WP (C) - 23465 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 6) |
| 1 9 2 | 23256 /2023 | 24.02.2 023 | TRP (C) - 447/2 022 | DAITARI PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-10 | | | (S ea t No - 6) |
| 1 9 3 | 23257 /2023 | 24.02.2 023 | WP (C) - 4341/ 2023 | DILIP KUMAR SAHU | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 6) |
| 1 9 4 | 23258 /2023 | 24.02.2 023 | ABLAP L- 1656/ 2023 | S.K. SINGH | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 6) |
| 1 9 5 | 23259 /2023 | 24.02.2 023 | WP (C) - 2340/ 2023 | M.M. NAYAK | C.O. | COURT NO. 20 | Order Dtd. 2023-02-22 | | | (S ea t No - 6) |
| 1 9 6 | 23260 /2023 | 24.02.2 023 | TRP (C) - 467/2 022 | B PANDA | C.O. | COURT NO. 10 | Order Dtd. 2023-02-23 | | M.J.C . | (S ea t No - 6) |
| 1 9 7 | 23261 /2023 | 24.02.2 023 | ABLAP L- 1655/ 2023 | A. MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | BAIL- 1 (CRI MINAL MISC- 1) | (S ea t No - 3) |
| 1 9 8 | 23262 /2023 | 24.02.2 023 | WP (C) - 5291/ 2023 | TAPAN SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 3) |
| 1 | 23263 | 24.02.2 | TRPCR | GYANENDRA | C.O. | COURT | Order Dtd. | | | (S |

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| 99 | /2023 | 023 | L-14/2023 | CHANDRA SWAIN | | NO. 10 | 2023-02-23 | | | eat No - 3) |
| 200 | 23264/2023 | 24.02.2023 | WP (C) - 16218/2016 | M.BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (Seat No - 3) |
| 201 | 23265/2023 | 24.02.2023 | ABLAP L-1130/2023 | T.R.DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No - 3) |
| 202 | 23266/2023 | 24.02.2023 | ABLAP L-1652/2023 | S.P. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (Seat No - 3) |
| 203 | 23267/2023 | 24.02.2023 | WP (C) - 841/2016 | M.BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-23 | | | (Seat No - 3) |
| 204 | 23268/2023 | 24.02.2023 | BLAPL - 11548/2021 | B PANDA | C.O. | COURT NO. 7 | | | | (Seat No - 3) |
| 205 | 23269/2023 | 24.02.2023 | WP (C) - 10029/2016 | M.BEHERA | C.O. | COURT NO. 7 | Order Dtd. 2023-02-23 | | | (Seat No - 3) |
| 206 | 23270/2023 | 24.02.2023 | WP (C) - 5044/2023 | M.K. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | WRIT BRANCH (DIVISION BENCH -3) | (Seat No - 123) |
| 207 | 23271/2023 | 24.02.2023 | WP (C) - 9409/2016 | M.BEHERA | C.O. | COURT NO. 5 | Order Dtd. 2023-02-23 | | | (Seat No - |

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| 2 0 8 | 23272 /2023 | 24.02.2 023 | CRLA- 1079/ 2022 | H K PATRA | C.O. | COURT NO. 5 | Order Dtd. 2023-02-20 | | | (S ea t No - 12 3) |
| 2 0 9 | 23273 /2023 | 24.02.2 023 | WP (C) - 12281 /2018 | P.K. LENKA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 12 3) |
| 2 1 0 | 23274 /2023 | 24.02.2 023 | WP (C) - 4815/ 2016 | CHHABI RANA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 12 3) |
| 2 1 1 | 23275 /2023 | 24.02.2 023 | CRLA- 1222/ 2022 | A K BEHERA | C.O. | COURT NO. 5 | Order Dtd. 2023-02-21 | | | (S ea t No - 12 3) |
| 2 1 2 | 23276 /2023 | 24.02.2 023 | WP (C) - 4959/ 2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 12 3) |
| 2 1 3 | 23277 /2023 | 24.02.2 023 | CRLMC - 185/2 023 | P.K. LENKA | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | CRIMI NAL MISC | (S ea t No - 2) |
| 2 1 4 | 23278 /2023 | 24.02.2 023 | WP (C) - 5127/ 2023 | G C JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 1 5 | 23279 /2023 | 24.02.2 023 | WP (C) - 2923/ 2023 | K. SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | | (S ea t No |

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| 2 1 6 | 23280 /2023 | 24.02.2 023 | WP (C) - 5132/ 2023 | G.C. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 1 7 | 23281 /2023 | 24.02.2 023 | WP (C) - 5130/ 2023 | G C JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 1 8 | 23282 /2023 | 24.02.2 023 | WP (C) - 4906/ 2023 | B.R. SENAPATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 1 9 | 23283 /2023 | 24.02.2 023 | WP (C) - 4938/ 2023 | D. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 2 0 | 23284 /2023 | 24.02.2 023 | WP (C) - 5134/ 2023 | G C JENA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 2 1 | 23285 /2023 | 24.02.2 023 | WP (C) - 4594/ 2023 | B.N. MOHAPATRA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 2 2 | 23286 /2023 | 24.02.2 023 | WP (C) - 5515/ 2023 | B.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 2 3 | 23287 /2023 | 24.02.2 023 | WP (C) - 28590 /2021 | S.K. PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 2 4 | 23288 /2023 | 24.02.2 023 | WP (C) - 15420 | P C DAS | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t |

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| | | | /2016 | | | | | | | No - 2) |
| 2 2 5 | 23289 /2023 | 24.02.2 023 | WP (C) - 5203/ 2023 | R.CH.ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 2 6 | 23290 /2023 | 24.02.2 023 | WP (C) - 15608 /2022 | UMAKANTA CHHOTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 2 7 | 23291 /2023 | 24.02.2 023 | CONTC - 402/2 023 | M. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 2 8 | 23292 /2023 | 24.02.2 023 | WP (C) - 7256/ 2016 | A SUNDARA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 2 9 | 23293 /2023 | 24.02.2 023 | WP (C) - 29524 /2021 | M.K. RATH | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 3 0 | 23294 /2023 | 24.02.2 023 | WP (C) - 1090/ 2015 | R.CH.ROUT | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 3 1 | 23295 /2023 | 24.02.2 023 | WP (C) - 5464/ 2023 | N C SINHA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 3 2 | 23296 /2023 | 24.02.2 023 | WP (C) - 29524 /2021 | H. JENA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 3 3 | 23297 /2023 | 24.02.2 023 | WP (C) - | S. PALAI | C.O. | CHIEF JUSTI | Order Dtd. 2023-02-22 | | | (S ea |

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| 3 | | | 8538/ 2020 | | | CE'S COURT | | | | t No - 2) |
| 2 3 4 | 23298 /2023 | 24.02.2 023 | WP (C) - 3903/ 2023 | B MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 3 5 | 23299 /2023 | 24.02.2 023 | WP (C) - 29524 /2021 | H. JENA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 3 6 | 23300 /2023 | 24.02.2 023 | WP (C) - 10185 /2020 | N.C.SINHA | C.O. | COURT NO. 19 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 3 7 | 23301 /2023 | 24.02.2 023 | WP (C) - 3903/ 2023 | T N CHOUDHURY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 3 8 | 23302 /2023 | 24.02.2 023 | WP (C) - 4928/ 2023 | D. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 3 9 | 23303 /2023 | 24.02.2 023 | WP (C) - 10191 /2020 | N.C.SINHA | C.O. | COURT NO. 19 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 4 0 | 23304 /2023 | 24.02.2 023 | WP (C) - 1384/ 2022 | P K LENKA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 4 1 | 23305 /2023 | 24.02.2 023 | WP (C) - 4936/ 2023 | D. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 | 23306 | 24.02.2 | WP (C) | S. NAYAK | C.O. | COURT | Order Dtd. | | | (S |

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| 4 2 | /2023 | 023 | - 5157/ 2023 | | | NO. 3 OLD | 2023-02-22 | | | ea t No - 2) |
| 2 4 3 | 23307 /2023 | 24.02.2 023 | WP (C) - 16429 /2022 | N R BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 4 4 | 23308 /2023 | 24.02.2 023 | WP (C) - 4934/ 2023 | D. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 4 5 | 23309 /2023 | 24.02.2 023 | WP (C) - 23121 /2020 | R.K.MOHABH OI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 4 6 | 23310 /2023 | 24.02.2 023 | WP (C) - 24173 /2017 | S.K.BEHERA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 2 4 7 | 23311 /2023 | 24.02.2 023 | WP (C) - 5136/ 2023 | P K MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | WRIT BRANC H (DIVI SION BENCH -1) | (S ea t No - 10 1) |
| 2 4 8 | 23312 /2023 | 24.02.2 023 | WP (C) - 24173 /2017 | R.K.MOHABH OI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 10 1) |
| 2 4 9 | 23313 /2023 | 24.02.2 023 | WP (C) - 10412 /2016 | N R PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 10 1) |
| 2 5 0 | 23314 /2023 | 24.02.2 023 | WP (C) - 21493 | R.K.MOHABH OI | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t |

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| | | | /2017 | | | | | | No - 10 1) |
| 2 5 1 | 23315 /2023 | 24.02.2 023 | WP (C) - 4129/ 2023 | S MOHARANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | (S ea t No - 10 1) |
| 2 5 2 | 23316 /2023 | 24.02.2 023 | WP (C) - 21493 /2017 | S.K.BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | (S ea t No - 10 1) |
| 2 5 3 | 23317 /2023 | 24.02.2 023 | WP (C) - 1675/ 2023 | P K LENKA | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | WRIT BRANC H (DIVI SION BENCH -2) | (S ea t No - 11 3) |
| 2 5 4 | 23318 /2023 | 24.02.2 023 | WP (C) - 5200/ 2023 | R.CH.ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | (S ea t No - 11 3) |
| 2 5 5 | 23319 /2023 | 24.02.2 023 | WP (C) - 1675/ 2023 | D NAYAK | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | WRIT BRANC H (DIVI SION BENCH -2) | (S ea t No - 11 3) |
| 2 5 6 | 23320 /2023 | 24.02.2 023 | WP (C) - 5155/ 2023 | P.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | (S ea t No - 11 3) |
| 2 5 7 | 23321 /2023 | 24.02.2 023 | WP (C) - 34455 /2021 | P.K.SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2023-02-22 | | (S ea t No - 11 3) |

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| 258 | 23322/2023 | 24.02.2023 | WP (C) - 5164/2016 | K.K.NATH | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | | (Seat No - 113) |
| 259 | 23323/2023 | 24.02.2023 | WP (C) - 4497/2023 | BIJAYA KUMAR BEHERA 1 | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (Seat No - 113) |
| 260 | 23324/2023 | 24.02.2023 | WP (C) - 24174/2017 | R K MOHABHOI | C.O. | COURT NO. 3 | Order Dtd. 2023-02-22 | | | (Seat No - 113) |
| 261 | 23325/2023 | 24.02.2023 | WP (C) - 33295/2022 | S.K. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (Seat No - 113) |
| 262 | 23326/2023 | 24.02.2023 | WP (C) - 24174/2017 | S K BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2023-02-22 | | | (Seat No - 113) |
| 263 | 23327/2023 | 24.02.2023 | WP (C) - 4372/2023 | R.CH.ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (Seat No - 113) |
| 264 | 23328/2023 | 24.02.2023 | WP (C) - 4210/2023 | A. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (Seat No - 113) |
| 265 | 23329/2023 | 24.02.2023 | CRLRE V- 196/2022 | L MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-07 | | | (Seat No - 113) |

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| 2 6 6 | 23330 /2023 | 24.02.2 023 | CRLRE V- 68/20 23 | C.R. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2023-02-23 | | CRIMI NAL REVIS ION | (S ea t No - 2) |
| 2 6 7 | 23331 /2023 | 24.02.2 023 | WP (C) - 4208/ 2023 | P C MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | WRIT BRANC H (DIVI SION BENCH -2) | (S ea t No - 11 5) |
| 2 6 8 | 23332 /2023 | 24.02.2 023 | CRLRE V- 76/20 23 | ASHOK KUMAR SARANGI | C.O. | COURT NO. 11 | Order Dtd. 2023-02-23 | | CRIMI NAL REVIS ION | (S ea t No - 2) |
| 2 6 9 | 23333 /2023 | 24.02.2 023 | WP (C) - 747/2 016 | H JENA | C.O. | COURT NO. 11 | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 7 0 | 23334 /2023 | 24.02.2 023 | WP (C) - 30031 /2022 | J. PARDHAN | C.O. | COURT NO. 4 | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 2 7 1 | 23335 /2023 | 24.02.2 023 | WP (C) - 4574/ 2023 | PRAFULLA CHANDRA DAS | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | WRIT BRANC H-8 | (S ea t No - 41) |
| 2 7 2 | 23336 /2023 | 24.02.2 023 | WP (C) - 20141 /2022 | M.D.BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 41) |
| 2 7 3 | 23337 /2023 | 24.02.2 023 | BLAPL - 2739/ 2022 | S ROUT | C.O. | COURT NO. 8 | Order Dtd. 2023-02-22 | | BAIL- 2 (CRM INAL MISC- 2) | (S ea t No - 2) |

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| 274 | 23338/2023 | 24.02.2023 | WP (C) - 770/2023 | K.K.NATH | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | WRIT BRANCH-8 | (Seat No - 41) |
| 275 | 23339/2023 | 24.02.2023 | WP (C) - 4484/2023 | A.MOHANTY | C.O. | COURT NO. 4 | Order Dtd. 2023-02-23 | | | (Seat No - 41) |
| 276 | 23340/2023 | 24.02.2023 | WP (C) - 5319/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 4 | Order Dtd. 2023-02-23 | | | (Seat No - 41) |
| 277 | 23341/2023 | 24.02.2023 | WP (C) - 3261/2023 | ACHYUTANANDA PATTANAIAK | C.O. | COURT NO. 4 | Order Dtd. 2023-02-23 | | | (Seat No - 41) |
| 278 | 23342/2023 | 24.02.2023 | WP (C) - 5321/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 4 | Order Dtd. 2023-02-23 | | | (Seat No - 41) |
| 279 | 23343/2023 | 24.02.2023 | WP (C) - 11905/2022 | S.P. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | WRIT BRANCH (DIVISION BENCH -1) | (Seat No - 103) |
| 280 | 23344/2023 | 24.02.2023 | WP (C) - 22751/2013 | K R JENA | C.O. | COURT NO. 8 | Order Dtd. 2023-02-21 | | | (Seat No - 103) |
| 281 | 23345/2023 | 24.02.2023 | WP (C) - 11724 | S K RATH | C.O. | COURT NO. 8 | Order Dtd. 2023-02-21 | | | (Seat No - 103) |

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| | | | /2008 | | | | | | No - 10 3) |
| 2 8 2 | 23346 /2023 | 24.02.2 023 | WP (C) - 3683/ 2023 | RAMA KRISHNA BISOI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-13 | | (S ea t No - 10 3) |
| 2 8 3 | 23347 /2023 | 24.02.2 023 | WP (C) - 8509/ 2019 | B K SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-17 | | (S ea t No - 10 3) |
| 2 8 4 | 23348 /2023 | 24.02.2 023 | WP (C) - 17814 /2013 | G.C. JENA | C.O. | CH | Order Dtd. 2023-02-22 | | (S ea t No - 10 3) |
| 2 8 5 | 23349 /2023 | 24.02.2 023 | WP (C) - 7440/ 2013 | G.C. JENA | C.O. | CH | Order Dtd. 2023-02-23 | | (S ea t No - 10 3) |
| 2 8 6 | 23350 /2023 | 24.02.2 023 | WP (C) - 8509/ 2019 | S B UDGATA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-17 | | (S ea t No - 10 3) |
| 2 8 7 | 23351 /2023 | 24.02.2 023 | WP (C) - 8062/ 2014 | G.C. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | (S ea t No - 10 3) |
| 2 8 8 | 23352 /2023 | 24.02.2 023 | WP (C) - 8509/ 2019 | P BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-17 | | (S ea t No - 10 3) |

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| 289 | 23353/2023 | 24.02.2023 | WP (C) - 18749/2015 | G.C. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2015-10-16 | | | (Seat No - 103) |
| 290 | 23354/2023 | 24.02.2023 | WP (C) - 5248/2012 | B K SWAIN | C.O. | CH | Order Dtd. 2023-02-17 | | | (Seat No - 103) |
| 291 | 23355/2023 | 24.02.2023 | WP (C) - 5316/2023 | B K SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2023-02-23 | | | (Seat No - 103) |
| 292 | 23356/2023 | 24.02.2023 | WP (C) - 26308/2020 | BALARAM SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (Seat No - 103) |
| 293 | 23357/2023 | 24.02.2023 | WP (C) - 780/2023 | S MOHARANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (Seat No - 103) |
| 294 | 23358/2023 | 24.02.2023 | WP (C) - 5206/2023 | R C ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (Seat No - 103) |
| 295 | 23359/2023 | 24.02.2023 | WP (C) - 4972/2023 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-22 | | | (Seat No - 103) |
| 296 | 23360/2023 | 24.02.2023 | WP (C) - 13393/2021 | M.R. ROUTRAY | C.O. | COURT NO. 16 | Order Dtd. 2023-02-23 | | | (Seat No - 103) |

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| 2 9 7 | 23361 /2023 | 24.02.2 023 | WP (C) - 6893/ 2016 | P.CH. MOHANTY | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-23 | | WRIT BRANC H (DIVI SION BENCH -2) | (S ea t No - 11 2) |
| 2 9 8 | 23362 /2023 | 24.02.2 023 | WP (C) - 659/2 021 | LOKANATH SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | WRIT BRANC H (DIVI SION BENCH -2) | (S ea t No - 11 1) |
| 2 9 9 | 23363 /2023 | 24.02.2 023 | WP (C) - 5318/ 2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |
| 3 0 0 | 23364 /2023 | 24.02.2 023 | WP (C) - 5317/ 2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |
| 3 0 1 | 23365 /2023 | 24.02.2 023 | CMP- 686/2 016 | S.K. PANDA | C.O. | COURT NO. 20 | Order Dtd. 2023-02-15 | | | (S ea t No - 11 1) |
| 3 0 2 | 23366 /2023 | 24.02.2 023 | WP (C) - 5315/ 2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 20 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |
| 3 0 3 | 23367 /2023 | 24.02.2 023 | WP (C) - 4172/ 2023 | S.K. MISHRA | C.O. | COURT NO. 20 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |
| 3 | 23368 | 24.02.2 | CMP- | S.C. | C.O. | COURT | Order Dtd. | | | (S |

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| 04 | /2023 | 023 | 448/2015 | ACHARYA | | NO. 20 | 2023-02-23 | | | ea t No - 11 1) |
| 305 | 23369/2023 | 24.02.2023 | CMP-448/2015 | P.CH. MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |
| 306 | 23370/2023 | 24.02.2023 | CMP-30/2023 | A.K.JATI | C.O. | COURT NO. 20 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |
| 307 | 23371/2023 | 24.02.2023 | ABLAP L-7173/2021 | RAJ KISHORE SWAIN | GENE RAL | | Order Dtd. 2021-06-18 | | | (S ea t No - 11 1) |
| 308 | 23372/2023 | 24.02.2023 | ABLAP L-8140/2021 | RAJ KISHORE SWAIN | GENE RAL | | Order Dtd. 2021-07-19 | | | (S ea t No - 11 1) |
| 309 | 23373/2023 | 24.02.2023 | ABLAP L-4421/2021 | RAJ KISHORE SWAIN | GENE RAL | | Order Dtd. 2022-07-29 | | | (S ea t No - 11 1) |
| 310 | 23374/2023 | 24.02.2023 | CRLMC -977/2018 | A.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-17 | | | (S ea t No - 11 1) |
| 311 | 23375/2023 | 24.02.2023 | CRLMC -978/2018 | A.K.MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2023-02-17 | | | (S ea t No - 11 1) |

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| 3 1 2 | 23376 /2023 | 24.02.2 023 | WP (C) - 5686/ 2023 | ATMAJIT MANMITH DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |
| 3 1 3 | 23377 /2023 | 24.02.2 023 | WPC (O AC) - 1796/ 2014 | T SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |
| 3 1 4 | 23378 /2023 | 24.02.2 023 | WP (C) - 4399/ 2023 | LOKANATH RATH | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |
| 3 1 5 | 23379 /2023 | 24.02.2 023 | CRLMP - 2043/ 2022 | DILLIP KUMAR MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2023-03-06 | | WRIT BRANC H-6 | (S ea t No - 35) |
| 3 1 6 | 23380 /2023 | 24.02.2 023 | WP (C) - 4173/ 2023 | A ROUTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-22 | | WRIT BRANC H-2 | (S ea t No - 8) |
| 3 1 7 | 23381 /2023 | 24.02.2 023 | WP (C) - 5519/ 2023 | P BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 8) |
| 3 1 8 | 23382 /2023 | 24.02.2 023 | WP (C) - 4660/ 2023 | A MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 3 1 9 | 23383 /2023 | 24.02.2 023 | WP (C) - 5092/ 2023 | B.B. ROUTRAY | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 1) |

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| 3 2 0 | 23384 /2023 | 24.02.2 023 | WP (C) - 36435 /2022 | L.D. SAHU | C.O. | COURT NO. 4 | Order Dtd. 2023-02-23 | | | (S ea t No - 8) |
| 3 2 1 | 23385 /2023 | 24.02.2 023 | MACA- 754/2 017 | SARAT SWAIN | C.O. | COURT NO. 4 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 3 2 2 | 23386 /2023 | 24.02.2 023 | MACA- 754/2 017 | S.R. OJHA | C.O. | COURT NO. 4 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 3 2 3 | 23387 /2023 | 24.02.2 023 | MACA- 993/2 018 | S.R. OJHA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 3 2 4 | 23388 /2023 | 24.02.2 023 | MACA- 515/2 008 | SARAT SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 3 2 5 | 23389 /2023 | 24.02.2 023 | WP (C) - 12245 /2012 | A.N. DASH | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 8) |
| 3 2 6 | 23390 /2023 | 24.02.2 023 | WP (C) - 7832/ 2012 | A.N. DASH | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 3 2 7 | 23391 /2023 | 24.02.2 023 | WP (C) - 7972/ 2012 | B. DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 8) |
| 3 2 8 | 23392 /2023 | 24.02.2 023 | JCRLA - 70/20 19 | M/S.CHITTA RANJAN SAHOO, M.DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-02-01 | | | (S ea t No |

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| 3 2 9 | 23393 /2023 | 24.02.2 023 | JCRLA - 23/20 19 | M K SWAIN | C.O. | COURT NO. 24 | Order Dtd. 2023-02-01 | | | (S ea t No - 8) |
| 3 3 0 | 23394 /2023 | 24.02.2 023 | CRLMC - 1916/ 2022 | M N MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2023-02-23 | | CRIMI NAL MISC | (S ea t No - 4) |
| 3 3 1 | 23395 /2023 | 24.02.2 023 | MACA- 1014/ 2016 | SARAT SWAIN | C.O. | COURT NO. 8 | Order Dtd. 2023-02-22 | | | (S ea t No - 4) |
| 3 3 2 | 23396 /2023 | 24.02.2 023 | WP (C) - 870/2 012 | S.BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 3 3 3 | 23397 /2023 | 24.02.2 023 | CRLMC - 666/2 023 | B BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2023-02-23 | | CRIMI NAL MISC | (S ea t No - 1) |
| 3 3 4 | 23398 /2023 | 24.02.2 023 | MACA- 1014/ 2016 | S.K.SINGH | C.O. | COURT NO. 8 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 3 3 5 | 23399 /2023 | 24.02.2 023 | WP (C) - 872/2 012 | S.BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 1) |
| 3 3 6 | 23400 /2023 | 24.02.2 023 | WP (C) - 36233 /2022 | CHHABI RANA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | WRIT BRANC H-2 | (S ea t No - 6) |
| 3 3 7 | 23401 /2023 | 24.02.2 023 | CRLRE V- 426/2 | P K JENA | C.O. | COURT NO. 8 | Order Dtd. 2023-02-23 | | CRIMI NAL REVIS | (S ea t |

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| | | | 021 | | | | | | ION | No - 4) |
| 338 | 23402 /2023 | 24.02.2023 | FAO-201/2022 | S.P. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023-02-22 | | MISC. APPEAL SEC. | (Seat No - 5) |
| 339 | 23403 /2023 | 24.02.2023 | WP (C) - 21616 /2022 | P.JENA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | WRIT BRANCH-4 | (Seat No - 37) |
| 340 | 23404 /2023 | 24.02.2023 | FAO-113/2017 | B.N. SHADANGI | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (Seat No - 37) |
| 341 | 23405 /2023 | 24.02.2023 | WP (C) - 20356 /2022 | R.K.MOHAPATRA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (Seat No - 37) |
| 342 | 23406 /2023 | 24.02.2023 | CRLRE V- 60/2023 | MADHUSUDAN NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2023-02-22 | | | (Seat No - 37) |
| 343 | 23407 /2023 | 24.02.2023 | FAO-19/2022 | K.P. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | MISC. APPEAL SEC. | (Seat No - 2) |
| 344 | 23408 /2023 | 24.02.2023 | BLAPL - 6314/2022 | A K NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2023-02-23 | | | (Seat No - 2) |
| 345 | 23409 /2023 | 24.02.2023 | MACA-777/2017 | SARAT SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (Seat No |

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| 3 4 6 | 23410 /2023 | 24.02.2 023 | CMP- 148/2 023 | A. PANIGRAHI | C.O. | COURT NO. 20 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 3 4 7 | 23411 /2023 | 24.02.2 023 | BLAPL - 11368 /2022 | A K JATI | C.O. | COURT NO. 11 | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 3 4 8 | 23412 /2023 | 24.02.2 023 | RPFAM - 7/201 4 | J. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 3 4 9 | 23413 /2023 | 24.02.2 023 | ABLAP L- 1474/ 2023 | G SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-02-16 | | | (S ea t No - 2) |
| 3 5 0 | 23414 /2023 | 24.02.2 023 | RPFAM - 7/201 4 | P.N. NAYAK | C.O. | COURT NO. 20 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 3 5 1 | 23415 /2023 | 24.02.2 023 | MACA- 777/2 017 | S.K. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 2) |
| 3 5 2 | 23416 /2023 | 24.02.2 023 | CONTC - 995/2 023 | S SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 2) |
| 3 5 3 | 23417 /2023 | 24.02.2 023 | RPFAM - 298/2 022 | G. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2023-02-23 | | FIRST APPEA L | (S ea t No - 7) |
| 3 5 4 | 23418 /2023 | 24.02.2 023 | FAO- 148/2 019 | S. MOHARANA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | MISC. APPEA L | (S ea t |

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| | | | | | | | | | SEC. | No - 2) |
| 355 | 23419/2023 | 24.02.2023 | WP (C) - 3855/2023 | B R SENAPATI | GENERAL | | Order Dtd. 2023-02-15 | | WRIT BRANCH (DIVISION BENCH -2) | (Seat No - 111) |
| 356 | 23420/2023 | 24.02.2023 | CMP-1113/2018 | L.D.SAHOOA | C.O. | DR (J) | Order Dtd. 2023-02-23 | | WRIT BRANCH-7 | (Seat No - 15) |
| 357 | 23421/2023 | 24.02.2023 | CONTC - 244/2023 | SAPAN KUMAR PAL | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (Seat No - 15) |
| 358 | 23422/2023 | 24.02.2023 | CRLMP - 667/2021 | S.K.BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023-02-21 | | | (Seat No - 15) |
| 359 | 23423/2023 | 24.02.2023 | CRLA-876/2019 | PRASANTA KUMAR ROUTRAY | GENERAL | | Order Dtd. 2022-01-24 | | | (Seat No - 15) |
| 360 | 23424/2023 | 24.02.2023 | WP (C) - 12297/2022 | S. MOHARANA | C.O. | COURT NO. 4 | Order Dtd. 2023-02-28 | | WRIT BRANCH-5 | (Seat No - 22) |
| 361 | 23425/2023 | 24.02.2023 | WP (C) - 6189/2021 | R K ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-22 | | | (Seat No - 22) |
| 3 | 23426 | 24.02.2023 | CRLMP | P. NAYAK | C.O. | COURT | Order Dtd. | | | (S |

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| 6 2 | /2023 | 023 | - 229/2 023 | | | NO. 6 | 2023-02-10 | | | ea t No - 22) |
| 3 6 3 | 23427 /2023 | 24.02.2 023 | WP (C) - 6189/ 2021 | A MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 22) |
| 3 6 4 | 23428 /2023 | 24.02.2 023 | WP (C) - 5256/ 2023 | P.R.SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 22) |
| 3 6 5 | 23429 /2023 | 24.02.2 023 | WP (C) - 4591/ 2023 | S K BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 22) |
| 3 6 6 | 23430 /2023 | 24.02.2 023 | WP (C) - 20247 /2018 | S.K.BISWAL | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | | (S ea t No - 22) |
| 3 6 7 | 23431 /2023 | 24.02.2 023 | WP (C) - 20247 /2018 | MR.DEBA RANJAN RAY | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | | (S ea t No - 22) |
| 3 6 8 | 23432 /2023 | 24.02.2 023 | WP (C) - 4476/ 2023 | K C SAMAL | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 22) |
| 3 6 9 | 23433 /2023 | 24.02.2 023 | CRLMP - 337/2 023 | SURYA KANTA PALAI | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No - 22) |

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| 370 | 23434/2023 | 24.02.2023 | WP (C) - 2330/2023 | M.BISWAL | C.O. | COURT NO. 20 | Order Dtd. 2023-02-22 | | | (Seat No - 22) |
| 371 | 23435/2023 | 24.02.2023 | CRLMP - 2540/2022 | ASISH KUMAR RAY | C.O. | COURT NO. 6 | Order Dtd. 2023-02-21 | WRIT BRANCH-8 | | (Seat No - 40) |
| 372 | 23436/2023 | 24.02.2023 | CONTC - 201/2023 | R K MOHAPATRA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (Seat No - 40) |
| 373 | 23437/2023 | 24.02.2023 | CRLMP - 306/2023 | R. BHOI | C.O. | COURT NO. 6 | Order Dtd. 2023-02-21 | | | (Seat No - 40) |
| 374 | 23438/2023 | 24.02.2023 | WP (C) - 1004/2023 | A K PANDA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (Seat No - 40) |
| 375 | 23439/2023 | 24.02.2023 | WP (C) - 36321/2022 | N R PANDA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (Seat No - 40) |
| 376 | 23440/2023 | 24.02.2023 | WPC (O AC) - 1091/2017 | P.K. LENKA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (Seat No - 40) |
| 377 | 23441/2023 | 24.02.2023 | WP (C) - | DILIP KUMAR SAHU | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | WRIT BRANCH | | (Seat |

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| 7 | | | 5422/ 2023 | | | | | H-4 | t No - 38) |
| 3 7 8 | 23442 /2023 | 24.02.2 023 | CRLMP - 298/2 023 | S.K.BISWAL | C.O. | COURT NO. 6 | Order Dtd. 2023-02-21 | | (S ea t No - 38) |
| 3 7 9 | 23443 /2023 | 24.02.2 023 | WPC (O AC) - 1087/ 2017 | P.K. LENKA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | (S ea t No - 38) |
| 3 8 0 | 23444 /2023 | 24.02.2 023 | WP (C) - 36321 /2022 | U KUMAR | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | (S ea t No - 38) |
| 3 8 1 | 23445 /2023 | 24.02.2 023 | WP (C) - 5011/ 2023 | B.B.ROUTRA Y | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | (S ea t No - 38) |
| 3 8 2 | 23446 /2023 | 24.02.2 023 | WP (C) - 4921/ 2023 | D.BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | (S ea t No - 38) |
| 3 8 3 | 23447 /2023 | 24.02.2 023 | WPC (O AC) - 1080/ 2017 | P.K. LENKA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | (S ea t No - 38) |
| 3 8 4 | 23448 /2023 | 24.02.2 023 | WP (C) - 5041/ 2023 | B.B.ROUTRA Y | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | (S ea t No - 38) |

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| 3 8 5 | 23449 /2023 | 24.02.2 023 | WP (C) - 31387 /2022 | P BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 38) |
| 3 8 6 | 23450 /2023 | 24.02.2 023 | WP (C) - 5043/ 2023 | M.R. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 38) |
| 3 8 7 | 23451 /2023 | 24.02.2 023 | WPC (O A)- 2526/ 2015 | M/S ANIL KUMAR DAS | C.O. | COURT NO. 9 | Order Dtd. 2023-02-22 | | | (S ea t No - 38) |
| 3 8 8 | 23452 /2023 | 24.02.2 023 | CRLMC - 649/2 023 | M.K. MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 38) |
| 3 8 9 | 23453 /2023 | 24.02.2 023 | WP (C) - 31387 /2022 | S BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 38) |
| 3 9 0 | 23454 /2023 | 24.02.2 023 | CRLMC - 3802/ 2022 | B.B. MALLICK | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | CRIMI NAL MISC | | (S ea t No - 1) |
| 3 9 1 | 23455 /2023 | 24.02.2 023 | CRLMC - 2433/ 2017 | S.C. BISWAL | C.O. | COURT NO. 5 | Order Dtd. 2023-02-23 | CRIMI NAL MISC | | (S ea t No - 4) |
| 3 9 2 | 23456 /2023 | 24.02.2 023 | WP (C) - 31387 /2022 | P NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No -) |

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| 3 9 3 | 23457 /2023 | 24.02.2 023 | WP (C) - 14022 /2016 | M/S.H.N.MO HAPATRA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 3 9 4 | 23458 /2023 | 24.02.2 023 | WP (C) - 1960/ 2023 | B. PANDA | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 3 9 5 | 23459 /2023 | 24.02.2 023 | CRLMC - 3854/ 2022 | SARAT DASH | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 4) |
| 3 9 6 | 23460 /2023 | 24.02.2 023 | CRLMC - 507/2 023 | S.MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 4) |
| 3 9 7 | 23461 /2023 | 24.02.2 023 | BLAPL - 8763/ 2021 | PRAMOD CH. SEJPADA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-24 | | | (S ea t No - 4) |
| 3 9 8 | 23462 /2023 | 24.02.2 023 | CRLMC - 4065/ 2022 | S.S. PATTNAIK | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 4) |
| 3 9 9 | 23463 /2023 | 24.02.2 023 | WP (C) - 1934/ 2016 | P.K.JENA | C.O. | COURT NO. 12 | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 4 0 0 | 23464 /2023 | 24.02.2 023 | TRPCR L- 39/20 16 | NIHAR RANJAN SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-02-10 | | | (S ea t No - 4) |
| 4 0 1 | 23465 /2023 | 24.02.2 023 | CRLMC - 1389/ 2021 | M.K. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023-02-22 | | CRIMI NAL MISC | (S ea t No |

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| 4 0 2 | 23466 /2023 | 24.02.2 023 | WP (C) - 5062/ 2023 | P.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 0 3 | 23467 /2023 | 24.02.2 023 | CONTC - 122/2 023 | H.K.MOHANT A | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 0 4 | 23468 /2023 | 24.02.2 023 | CRLMC - 620/2 023 | M.R. SAHOO | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 0 5 | 23469 /2023 | 24.02.2 023 | WP (C) - 12207 /2020 | BALARAM SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 0 6 | 23470 /2023 | 24.02.2 023 | CRLMC - 596/2 023 | H.K. MALLICK | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 0 7 | 23471 /2023 | 24.02.2 023 | WP (C) - 4765/ 2023 | M.N.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 0 8 | 23472 /2023 | 24.02.2 023 | WP (C) - 14719 /2018 | M/S.BIJAYA KU.BEHERA 1 | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 0 9 | 23473 /2023 | 24.02.2 023 | CRLMC - 509/2 023 | S. MOHAPATRA | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 1 0 | 23474 /2023 | 24.02.2 023 | ABLAP L- 10958 | H.K.PANDA | C.O. | COURT NO. 7 | Order Dtd. 2023-02-23 | | | (S ea t |

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| 4 1 1 | 23475 /2023 | 24.02.2 023 | CRLMC - 508/2 023 | S. MOHAPATRA | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 1 2 | 23476 /2023 | 24.02.2 023 | WP (C) - 28912 /2019 | B.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 1 3 | 23477 /2023 | 24.02.2 023 | CRLMC - 506/2 023 | S. MOHAPATRA | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 1 4 | 23478 /2023 | 24.02.2 023 | WP (C) - 17818 /2016 | P.K.MOHANT Y | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 1 5 | 23479 /2023 | 24.02.2 023 | CRLMC - 422/2 023 | G. SAHOO | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 1 6 | 23480 /2023 | 24.02.2 023 | WP (C) - 11700 /2016 | MR.J.P.PAT RA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 1 7 | 23481 /2023 | 24.02.2 023 | CRLMC - 3155/ 2022 | A.K. MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 1 8 | 23482 /2023 | 24.02.2 023 | WP (C) - 11296 /2020 | P.K.LENKA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 1 | 23483 /2023 | 24.02.2 023 | CRLMC - | NIRANJAN ROUT | C.O. | COURT NO. | Order Dtd. 2023-02-22 | | | (S ea |

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| 9 | | | 362/2023 | | | 12 | | | | t No - 5) |
| 4 2 0 | 23484 /2023 | 24.02.2023 | WP (C) - 1056/ 2023 | J. PARDHAN | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 2 1 | 23485 /2023 | 24.02.2023 | CRLMC - 656/2 023 | P.K. LENKA | C.O. | COURT NO. 12 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 2 2 | 23486 /2023 | 24.02.2023 | WP (C) - 2395/ 2023 | A.K. ROUL | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 2 3 | 23487 /2023 | 24.02.2023 | ABLAP L- 1649/ 2023 | SARAT DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 2 4 | 23488 /2023 | 24.02.2023 | ABLAP L- 1646/ 2023 | J.P. KAR | C.O. | COURT NO. 2 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 2 5 | 23489 /2023 | 24.02.2023 | CONTC - 33/20 23 | S.K.PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 2 6 | 23490 /2023 | 24.02.2023 | CONTC - 34/20 23 | S.K.PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 2 7 | 23491 /2023 | 24.02.2023 | CONTC - 3583/ 2022 | M/S.SAROJ RANJAN SUBUDHI, S.N.MISHRA ,S.SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 | 23492 | 24.02.2023 | WA- | J PRADHAN | GENE | | Order Dtd. | | | (S |

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| 28 | /2023 | 023 | 738/2020 | | RAL | | 2023-01-31 | | | eat No - 5) |
| 429 | 23493/2023 | 24.02.2023 | WP (C) - 4929/2023 | D. BEHERA | C.O. | | Order Dtd. 2023-02-23 | | | (Seat No - 5) |
| 430 | 23494/2023 | 24.02.2023 | WP (C) - 24647/2019 | P.K.LENKA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | | (Seat No - 5) |
| 431 | 23495/2023 | 24.02.2023 | WP (C) - 5522/2023 | J.P.KAR | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (Seat No - 5) |
| 432 | 23496/2023 | 24.02.2023 | WPC (O A) - 588/2015 | B.K.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-16 | | | (Seat No - 5) |
| 433 | 23497/2023 | 24.02.2023 | WPC (O AC) - 1156/2014 | G.C. JENA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-20 | | | (Seat No - 5) |
| 434 | 23498/2023 | 24.02.2023 | WPC (O AC) - 54/2015 | L. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-17 | | | (Seat No - 5) |
| 435 | 23499/2023 | 24.02.2023 | WP (C) - 4920/2023 | D. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (Seat No - 5) |
| 436 | 23500/2023 | 24.02.2023 | WPC (O AC) - 1411/2018 | T.SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2023-02-23 | | | (Seat No - 5) |

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| 4 3 7 | 23501 /2023 | 24.02.2 023 | WP (C) - 4923/ 2023 | D. BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 3 8 | 23502 /2023 | 24.02.2 023 | WPC (O AC) - 2553/ 2014 | R.CH.ROUT | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 4 3 9 | 23503 /2023 | 24.02.2 023 | WP (C) - 23254 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 4 0 | 23504 /2023 | 24.02.2 023 | WP (C) - 22912 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 5) |
| 4 4 1 | 23505 /2023 | 24.02.2 023 | WP (C) - 4458/ 2023 | T.K. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-22 | | WRIT BRANC H (DIVI SION BENCH -3) | (S ea t No - 11 7) |
| 4 4 2 | 23506 /2023 | 24.02.2 023 | WP (C) - 22913 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 7) |
| 4 4 3 | 23507 /2023 | 24.02.2 023 | WP (C) - 4458/ 2023 | J. SAHOO | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-22 | | WRIT BRANC H (DIVI SION BENCH -3) | (S ea t No - 11 7) |
| 4 4 4 | 23508 /2023 | 24.02.2 023 | WP (C) - 22916 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 7) |
| 4 | 23509 | 24.02.2 | WP (C) | A.K. SWAIN | C.O. | CHIEF | Order Dtd. | | | (S |

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| 4 5 | /2023 | 023 | - 10488 /2015 | | | JUSTI CE'S COURT | 2023-02-22 | | | ea t No - 11 7) |
| 4 4 6 | 23510 /2023 | 24.02.2 023 | WP (C) - 19821 /2014 | M. DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-21 | | | (S ea t No - 11 7) |
| 4 4 7 | 23511 /2023 | 24.02.2 023 | WP (C) - 23251 /2021 | B.N. SHADANGI | C.O. | COURT NO. 3 | Order Dtd. 2023-02-22 | | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 11 5) |
| 4 4 8 | 23512 /2023 | 24.02.2 023 | WP (C) - 22917 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 4 9 | 23513 /2023 | 24.02.2 023 | WP (C) - 9575/ 2015 | M. DAS | C.O. | COURT NO. 9 | Order Dtd. 2023-02-20 | | | (S ea t No - 11 5) |
| 4 5 0 | 23514 /2023 | 24.02.2 023 | WP (C) - 23251 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 5 1 | 23515 /2023 | 24.02.2 023 | WP (C) - 12232 /2021 | DILLIP KU. SAHU | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 5 2 | 23516 /2023 | 24.02.2 023 | WP (C) - 24181 /2014 | A.K. SWAIN | C.O. | COURT NO. 16 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |

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| 453 | 23517/2023 | 24.02.2023 | WP (C) - 23252/2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (Seat No - 115) |
| 454 | 23518/2023 | 24.02.2023 | WP (C) - 12232/2021 | S.K. SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | | (Seat No - 115) |
| 455 | 23519/2023 | 24.02.2023 | WP (C) - 8903/2022 | SANTOSH KUMAR DWIVEDY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | | (Seat No - 115) |
| 456 | 23520/2023 | 24.02.2023 | WP (C) - 22907/2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (Seat No - 115) |
| 457 | 23521/2023 | 24.02.2023 | WP (C) - 5232/2023 | S.K. SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | | (Seat No - 115) |
| 458 | 23522/2023 | 24.02.2023 | WP (C) - 8902/2022 | SANTOSH KUMAR DWIVEDY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | | (Seat No - 115) |
| 459 | 23523/2023 | 24.02.2023 | WP (C) - 21777/2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (Seat No - 115) |
| 46 | 23524/2023 | 24.02.2023 | WP (C) - | S.K. DASHAMOHA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | | (Seat No - 115) |

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| 0 | | | 5045/ 2023 | ATRA | | CE'S COURT | | | | t No - 11 5) |
| 4 6 1 | 23525 /2023 | 24.02.2 023 | WP (C) - 21775 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 6 2 | 23526 /2023 | 24.02.2 023 | WP (C) - 24469 /2022 | RABI NARAYAN BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 5) |
| 4 6 3 | 23527 /2023 | 24.02.2 023 | WP (C) - 21774 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 6 4 | 23528 /2023 | 24.02.2 023 | WP (C) - 22906 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 6 5 | 23529 /2023 | 24.02.2 023 | WP (C) - 24469 /2022 | RABI NARAYAN BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 5) |
| 4 6 6 | 23530 /2023 | 24.02.2 023 | WP (C) - 24469 /2022 | RABI NARAYAN BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 5) |
| 4 6 7 | 23531 /2023 | 24.02.2 023 | WP (C) - 4345/ 2023 | D K SAHU | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 |

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| 4 6 8 | 23532 /2023 | 24.02.2 023 | WP (C) - 11567 /2022 | R.R.DAS | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | WRIT BRANC H-1 | (S ea t No - 30) |
| 4 6 9 | 23533 /2023 | 24.02.2 023 | WP (C) - 2442/ 2023 | P. BASTIA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-22 | | | (S ea t No - 30) |
| 4 7 0 | 23534 /2023 | 24.02.2 023 | WP (C) - 23255 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 30) |
| 4 7 1 | 23535 /2023 | 24.02.2 023 | ARBA- 23/20 22 | R.K.MOHABH OI | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | M.J.C . | | (S ea t No - 1) |
| 4 7 2 | 23536 /2023 | 24.02.2 023 | WP (C) - 23256 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 4 7 3 | 23537 /2023 | 24.02.2 023 | WP (C) - 15645 /2015 | H. JENA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 4 7 4 | 23538 /2023 | 24.02.2 023 | WP (C) - 23258 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 4 7 5 | 23539 /2023 | 24.02.2 023 | WP (C) - 10487 /2015 | S.R. PATTNAIK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-22 | | | (S ea t No - 1) |
| 4 | 23540 | 24.02.2 | CONTR | J. SAHOO | C.O. | COURT | Order Dtd. | | CONTE | (S |

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| 7 6 | /2023 | 023 | - 67/20 22 | | | NO. 6 | 2023-02-23 | | MPT | ea t No - 6) |
| 4 7 7 | 23541 /2023 | 24.02.2 023 | WP (C) - 23261 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 6) |
| 4 7 8 | 23542 /2023 | 24.02.2 023 | CRLMP - 241/2 023 | J.P.KAR | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | WRIT BRANC H-5 | (S ea t No - 32) |
| 4 7 9 | 23543 /2023 | 24.02.2 023 | WP (C) - 23262 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 32) |
| 4 8 0 | 23544 /2023 | 24.02.2 023 | WP (C) - 23248 /2021 | B.N. SHADANGI | C.O. | COURT NO. 3 | Order Dtd. 2023-02-22 | | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 11 5) |
| 4 8 1 | 23545 /2023 | 24.02.2 023 | WP (C) - 23265 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 8 2 | 23546 /2023 | 24.02.2 023 | WP (C) - 23266 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 8 3 | 23547 /2023 | 24.02.2 023 | WP (C) - 8450/ 2015 | A.K. SWAIN | C.O. | COURT NO. 26 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |

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| 4 8 4 | 23548 /2023 | 24.02.2 023 | CRLMP - 312/2 023 | M. PANIGRAHI | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 5) |
| 4 8 5 | 23549 /2023 | 24.02.2 023 | WP (C) - 935/2 015 | S.K. BISWAL | C.O. | COURT NO. 16 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 8 6 | 23550 /2023 | 24.02.2 023 | FAO- 365/2 022 | B.K. PARDHI | C.O. | COURT NO. 23 | Order Dtd. 2023-02-16 | | | (S ea t No - 11 5) |
| 4 8 7 | 23551 /2023 | 24.02.2 023 | CRLMP - 344/2 023 | N.ROUT | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 5) |
| 4 8 8 | 23552 /2023 | 24.02.2 023 | WP (C) - 935/2 015 | N.C. SINHA | C.O. | COURT NO. 16 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 8 9 | 23553 /2023 | 24.02.2 023 | WP (C) - 23267 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 9 0 | 23554 /2023 | 24.02.2 023 | WP (C) - 23259 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 9 1 | 23555 /2023 | 24.02.2 023 | CRLMP - 343/2 023 | N.ROUT | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No |

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| 4 9 2 | 23556 /2023 | 24.02.2 023 | WP (C) - 23260 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 9 3 | 23557 /2023 | 24.02.2 023 | CRLMP - 366/2 023 | J.P.KAR | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 5) |
| 4 9 4 | 23558 /2023 | 24.02.2 023 | WP (C) - 23269 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 9 5 | 23559 /2023 | 24.02.2 023 | CRLMP - 318/2 023 | A. PARIDA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-21 | | | (S ea t No - 11 5) |
| 4 9 6 | 23560 /2023 | 24.02.2 023 | WP (C) - 23455 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 9 7 | 23561 /2023 | 24.02.2 023 | CRLMP - 288/2 023 | H.K. MOHANTA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-21 | | | (S ea t No - 11 5) |
| 4 9 8 | 23562 /2023 | 24.02.2 023 | WP (C) - 23456 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 4 | 23563 | 24.02.2 | CRLMP | A.K. | C.O. | COURT | Order Dtd. | | | (S |

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| 99 | /2023 | 023 | - 295/2 023 | BISWAL | | NO. 6 | 2023-02-21 | | | ea t No - 11 5) |
| 500 | 23564 /2023 | 24.02.2 023 | WP (C) - 23457 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 501 | 23565 /2023 | 24.02.2 023 | CRLMP - 310/2 023 | S.BARIK | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 5) |
| 502 | 23566 /2023 | 24.02.2 023 | WP (C) - 23464 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 503 | 23567 /2023 | 24.02.2 023 | CRLMP - 172/2 023 | RABI NARAYAN BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-23 | | | (S ea t No - 11 5) |
| 504 | 23568 /2023 | 24.02.2 023 | WP (C) - 4144/ 2023 | N MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-22 | | | (S ea t No - 11 5) |
| 505 | 23569 /2023 | 24.02.2 023 | BLAPL - 12839 /2022 | R.K. ROUT | C.O. | COURT NO. 6 | Order Dtd. 2023-02-21 | | | (S ea t No - 11 5) |
| 506 | 23570 /2023 | 24.02.2 023 | WP (C) - 5008/ 2023 | MANORANJAN PADHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | | | (S ea t No - 11 5) |

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| 507 | 23571/2023 | 24.02.2023 | WP (C) - 12257/2022 | BALARAM SINGH | C.O. | COURT NO. 1 | Order Dtd. 2023-02-15 | | | (Seat No - 115) |
| 508 | 23572/2023 | 24.02.2023 | WP (C) - 5009/2023 | MANORANJAN PADHI | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (Seat No - 115) |
| 509 | 23573/2023 | 24.02.2023 | WP (C) - 12257/2022 | PABITRA KUMAR DUTTA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-15 | | | (Seat No - 115) |
| 510 | 23574/2023 | 24.02.2023 | WP (C) - 12257/2022 | B.K.SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-15 | | | (Seat No - 115) |
| 511 | 23575/2023 | 24.02.2023 | CRP-2/2023 | A DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-22 | | | (Seat No - 115) |
| 512 | 23576/2023 | 24.02.2023 | WP (C) - 5557/2023 | P.K.LENKA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (Seat No - 115) |
| 513 | 23577/2023 | 24.02.2023 | WP (C) - 4665/2023 | A MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-02-23 | WRIT BRANCH-2 | | (Seat No - 9) |
| 514 | 23578/2023 | 24.02.2023 | WP (C) - 3565/ | S. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-02-21 | | | (Seat |

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| | | | 2011 | | | | | | | No - 9) |
| 5 1 5 | 23579 /2023 | 24.02.2 023 | WP (C) - 34544 /2022 | R.K.BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 9) |
| 5 1 6 | 23580 /2023 | 24.02.2 023 | WP (C) - 4806/ 2023 | R K MOHABHOI | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 9) |
| 5 1 7 | 23581 /2023 | 24.02.2 023 | WP (C) - 4820/ 2023 | J.C. BARAL | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 9) |
| 5 1 8 | 23582 /2023 | 24.02.2 023 | ABLAP L- 7682/ 2017 | P K DAS | GENE RAL | | Order Dtd. 2017-05-24 | | CRIMI NAL MISC | (S ea t No - 18) |
| 5 1 9 | 23583 /2023 | 24.02.2 023 | WP (C) - 4817/ 2023 | J.C. BARAL | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 18) |
| 5 2 0 | 23584 /2023 | 24.02.2 023 | WP (C) - 4551/ 2023 | CHHABI RANA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 18) |
| 5 2 1 | 23585 /2023 | 24.02.2 023 | ABLAP L- 7679/ 2017 | P K DAS | GENE RAL | | Order Dtd. 2017-05-24 | | CRIMI NAL MISC | (S ea t No - 18) |
| 5 2 2 | 23586 /2023 | 24.02.2 023 | WPC (O AC) - 2371/ 2014 | KISHORE CHANDRA PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No |

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| 5 2 3 | 23587 /2023 | 24.02.2 023 | WP (C) - 16284 /2014 | J D MUDULI | C.O. | COURT NO. 9 | Order Dtd. 2023-02-22 | | | (S ea t No - 18) |
| 5 2 4 | 23588 /2023 | 24.02.2 023 | WP (C) - 1805/ 2015 | P K LENKA | C.O. | COURT NO. 9 | Order Dtd. 2023-02-22 | | | (S ea t No - 18) |
| 5 2 5 | 23589 /2023 | 24.02.2 023 | WP (C) - 4593/ 2023 | S.K.BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2023-02-23 | | | (S ea t No - 18) |
| 5 2 6 | 23590 /2023 | 24.02.2 023 | WP (C) - 17411 /2015 | G C JENA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 18) |
| 5 2 7 | 23591 /2023 | 24.02.2 023 | WP (C) - 3891/ 2023 | G.C. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-23 | | WRIT BRANC H-7 | (S ea t No - 15) |
| 5 2 8 | 23592 /2023 | 24.02.2 023 | CONTC - 63/20 17 | G C JENA | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 15) |
| 5 2 9 | 23593 /2023 | 24.02.2 023 | WP (C) - 7006/ 2015 | L. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2023-02-22 | | | (S ea t No - 15) |
| 5 | 23594 | 24.02.2 | WP (C) | L MOHANTY | C.O. | COURT | Order Dtd. | | | (S |

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| 30 | /2023 | 023 | - 7004/ 2015 | | | NO. 22 | 2023-02-22 | | | ea t No - 15) |
| 531 | 23595 /2023 | 24.02.2 023 | WP (C) - 5033/ 2023 | D.BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 15) |
| 532 | 23596 /2023 | 24.02.2 023 | WP (C) - 7002/ 2015 | L MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 15) |
| 533 | 23597 /2023 | 24.02.2 023 | WP (C) - 5046/ 2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 15) |
| 534 | 23598 /2023 | 24.02.2 023 | WP (C) - 7003/ 2015 | L MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-22 | | | (S ea t No - 15) |
| 535 | 23599 /2023 | 24.02.2 023 | WP (C) - 5228/ 2023 | D.BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 15) |
| 536 | 23600 /2023 | 24.02.2 023 | WP (C) - 19175 /2012 | M DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-02-21 | | | (S ea t No - 15) |
| 537 | 23601 /2023 | 24.02.2 023 | WPC (O A) - 3449/ 2013 | S. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023-02-17 | | | (S ea t No - 15) |

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| 538 | 23602/2023 | 24.02.2023 | AHO-34/1998 | S K SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-17 | M.J.C. | (Seat No - 1) |
| 539 | 23603/2023 | 24.02.2023 | WPC (O A) - 3449/2013 | B.K.SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-17 | | (Seat No - 1) |
| 540 | 23604/2023 | 24.02.2023 | WA-470/2022 | BISHNU CHARAN SAHU (1) | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | (Seat No - 1) |
| 541 | 23605/2023 | 24.02.2023 | WP (C) - 4245/2023 | T.BAG | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | (Seat No - 1) |
| 542 | 23606/2023 | 24.02.2023 | WA-469/2022 | BISHNU CHARAN SAHU (1) | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | (Seat No - 1) |
| 543 | 23607/2023 | 24.02.2023 | WA-283/2023 | P K SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | (Seat No - 1) |
| 544 | 23608/2023 | 24.02.2023 | WA-288/2023 | N.C.SINHA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | (Seat No - 1) |
| 545 | 23609/2023 | 24.02.2023 | WA-288/2023 | P.K.HAZARY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-02-22 | | (Seat No - 1) |
| 546 | 23610/2023 | 24.02.2023 | WP (C) - 10925 | DILLIP SAMAL | C.O. | COURT NO. 3 | Order Dtd. 2023-02-22 | | (Seat No - 1) |

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| | | | /2015 | | | | | | | No - 1) |
| 547 | 23611 /2023 | 24.02.2023 | WP (C) - 10925 /2015 | S.K. SAHU | C.O. | COURT NO. 3 | Order Dtd. 2023-02-22 | | | (Seat No - 1) |
| 548 | 23612 /2023 | 24.02.2023 | WP (C) - 7005/2015 | L MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023-02-22 | | | (Seat No - 1) |
| 549 | 23613 /2023 | 24.02.2023 | WP (C) - 19862 /2010 | P.K.DASH | GENERAL | | Order Dtd. 2023-01-02 | | | (Seat No - 1) |
| 550 | 23614 /2023 | 24.02.2023 | WP (C) - 5225/2023 | D BISWAL | C.O. | | Order Dtd. 2023-02-23 | | | (Seat No - 1) |
| 551 | 23615 /2023 | 24.02.2023 | WP (C) - 4684/2023 | M. R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (Seat No - 1) |
| 552 | 23616 /2023 | 24.02.2023 | WP (C) - 23667 /2015 | LAXMIDHAR SAHOO | GENERAL | | Order Dtd. 2016-01-22 | WRIT BRANCH-3 | | (Seat No - 14) |
| 553 | 23617 /2023 | 24.02.2023 | WP (C) - 4428/2023 | D K SAHU | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (Seat No - 14) |
| 554 | 23618 /2023 | 24.02.2023 | WA-419/2018 | P.K. RATH | GENERAL | | Order Dtd. 2023-02-06 | WRIT APPEAL | | (Seat No - 5) |

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| 5 5 5 | 23619 /2023 | 24.02.2 023 | WP (C) - 4408/ 2023 | T SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 5 5 6 | 23620 /2023 | 24.02.2 023 | WP (C) - 4752/ 2023 | K K MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 5 5 7 | 23621 /2023 | 24.02.2 023 | WP (C) - 4603/ 2023 | B SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 5) |
| 5 5 8 | 23622 /2023 | 24.02.2 023 | WP (C) - 4630/ 2015 | P.K. PANDA | GENE RAL | | Order Dtd. 2018-11-14 | | WRIT BRANC H-11 | (S ea t No - 63) |
| 5 5 9 | 23623 /2023 | 24.02.2 023 | WP (C) - 4602/ 2023 | B SAHOO | C.O. | | Order Dtd. 2023-02-23 | | | (S ea t No - 63) |
| 5 6 0 | 23624 /2023 | 24.02.2 023 | WP (C) - 4601/ 2023 | B SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 63) |
| 5 6 1 | 23625 /2023 | 24.02.2 023 | WP (C) - 4658/ 2023 | C R KAR | C.O. | COURT NO. 1 | Judgement Dtd. 2023-02-23 | | | (S ea t No - 63) |
| 5 6 2 | 23626 /2023 | 24.02.2 023 | WP (C) - 4656/ 2023 | C R KAR | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 63) |

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| 5 6 3 | 23627 /2023 | 24.02.2 023 | WP (C) - 4654/ 2023 | C R KAR | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 63) |
| 5 6 4 | 23628 /2023 | 24.02.2 023 | CRLMC - 486/2 023 | SURENDRA DAS | C.O. | COURT NO. 12 | | | CRIMI NAL MISC | (S ea t No - 4) |
| 5 6 5 | 23629 /2023 | 24.02.2 023 | WP (C) - 4655/ 2023 | N C SINHA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 5 6 6 | 23630 /2023 | 24.02.2 023 | WP (C) - 5234/ 2023 | D BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023-02-23 | | | (S ea t No - 4) |
| 5 6 7 | 23631 /2023 | 24.02.2 023 | ABLAP L- 5765/ 2020 | P K MOHANTY | GENE RAL | | Order Dtd. 2022-03-17 | | | (S ea t No - 4) |
| 5 6 8 | 23632 /2023 | 24.02.2 023 | WP (C) - 10269 /2018 | P.K.MOHANT Y | GENE RAL | | Order Dtd. 2020-02-11 | | | (S ea t No - 4) |
| 5 6 9 | 23633 /2023 | 24.02.2 023 | CRLRE V- 233/2 019 | J.K. MISHRA | GENE RAL | | Order Dtd. 2022-04-20 | | | (S ea t No - 4) |
| 5 7 0 | 23634 /2023 | 24.02.2 023 | MATA- 127/2 022 | J.K. MISHRA | GENE RAL | | Order Dtd. 2022-09-16 | | | (S ea t No - 4) |
| 5 7 1 | 23635 /2023 | 24.02.2 023 | OJC- 2629/ 1991 | P.K. TRIPATHY | GENE RAL | | Order Dtd. 1992-12-11 | | | (S ea t No |

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| 572 | 23636/2023 | 24.02.2023 | BLAPL-9473/2019 | N.C.SINHA | GENERAL | | Order Dtd. 2019-11-27 | | | (Seat No - 4) |
| 573 | 23637/2023 | 24.02.2023 | ABLAPL-12602/2022 | ARADA JENA | GENERAL | | Order Dtd. 2023-02-17 | | | (Seat No - 4) |
| 574 | 23638/2023 | 24.02.2023 | CONTC-796/2023 | G.SUNDARA | GENERAL | | Order Dtd. 2023-02-10 | | | (Seat No - 4) |
| 575 | 23639/2023 | 24.02.2023 | RPFAM-287/2022 | P.K. MISHRA | GENERAL | | Order Dtd. 2022-11-23 | | FIRST APPEAL | (Seat No - 7) |
| 576 | 23640/2023 | 24.02.2023 | WPC(OA)-1088/2016 | L.D.SAHU | GENERAL | | Order Dtd. 2023-02-16 | | | (Seat No - 7) |
| 577 | 23641/2023 | 24.02.2023 | WPC(OAC)-2669/2008 | K.C. PANDA | GENERAL | | Judgement Dtd. 2022-10-27 | | | (Seat No - 7) |
| 578 | 23642/2023 | 24.02.2023 | MATA-92/2020 | M.R. BARIK | GENERAL | | Decree | | | (Seat No - 7) |
| 579 | 23643/2023 | 24.02.2023 | CRLMP-1042/2022 | H.K. MOHANTA | GENERAL | | Order Dtd. 2023-02-01 | | | (Seat No - 7) |
| 580 | 23644/2023 | 24.02.2023 | CMP-1002/2017 | M.BEHERA | GENERAL | | Order Dtd. 2017-09-04 Petition, Anne | | WRIT BRANCH-2 | (Seat No - 7) |

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| | | | | | | | xure, | | | No-34) |
| 581 | 23645/2023 | 24.02.2023 | CMP-42/2023 | D.NAYAK | GENERAL | | Order Dtd. 2023-02-03 | | | (Seat No-34) |
| 582 | 23646/2023 | 24.02.2023 | CRLMP-136/2023 | J. BEHERA | GENERAL | | Order Dtd. 2023-02-08 | | | (Seat No-34) |
| 583 | 23647/2023 | 24.02.2023 | ABLAP L-2683/2019 | PRATAP KESHARI DEO | GENERAL | | Order Dtd. 2019-05-01 | BAIL-1 (CRIMINAL MISC-1) | | (Seat No-1) |
| 584 | 23648/2023 | 24.02.2023 | WA-536/2018 | Y. DAS | GENERAL | | Order Dtd. 2023-01-24 | | | (Seat No-1) |
| 585 | 23649/2023 | 24.02.2023 | WA-59/2023 | C.R. NAYAK | GENERAL | | Order Dtd. 2023-02-14 | | | (Seat No-1) |
| 586 | 23650/2023 | 24.02.2023 | WP (C) -16647/2016 | R.K.MOHABH OI | GENERAL | | Order Dtd. 2023-01-05 | WRIT BRANCH (DIVISION BENCH-1) | | (Seat No-101) |
| 587 | 23651/2023 | 24.02.2023 | WP (C) -14357/2021 | R.R.DAS | GENERAL | | Order Dtd. 2021-06-28 | | | (Seat No-101) |
| 588 | 23652/2023 | 24.02.2023 | WP (C) -14360 | R.R.DAS | GENERAL | | Order Dtd. 2021-06-28 | | | (Seat No-101) |

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| | | | /2021 | | | | | | No - 10 1) |
| 5 8 9 | 23653 /2023 | 24.02.2 023 | WP (C) - 14362 /2021 | R.R.DAS | GENE RAL | | Order Dtd. 2021-06-28 | | (S ea t No - 10 1) |
| 5 9 0 | 23654 /2023 | 24.02.2 023 | WP (C) - 10285 /2021 | R.R.DAS | GENE RAL | | Order Dtd. 2021-06-28 | | (S ea t No - 10 1) |
| 5 9 1 | 23655 /2023 | 24.02.2 023 | WP (C) - 10284 /2021 | R.R.DAS | GENE RAL | | Order Dtd. 2021-06-28 | | (S ea t No - 10 1) |
| 5 9 2 | 23656 /2023 | 24.02.2 023 | WP (C) - 4677/ 2023 | P.K.MOHANT Y | C.O. | COURT NO. 20 | Order Dtd. 2023-02-17 | | (S ea t No - 10 1) |
| 5 9 3 | 23657 /2023 | 24.02.2 023 | WP (C) - 4677/ 2023 | M.M. PANDA | C.O. | COURT NO. 20 | Order Dtd. 2023-02-17 | | (S ea t No - 10 1) |
| 5 9 4 | 23658 /2023 | 24.02.2 023 | WP (C) - 4677/ 2023 | S.K.BISWAL | C.O. | COURT NO. 20 | Order Dtd. 2023-02-17 | | (S ea t No - 10 1) |
| 5 9 5 | 23659 /2023 | 24.02.2 023 | BLAPL - 11511 /2022 | G. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2023-02-23 | | (S ea t No - 10 1) |

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| 596 | 23660/2023 | 24.02.2023 | CMP-1581/2018 | P.K.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-17 | | (Seat No - 101) |
| 597 | 23661/2023 | 24.02.2023 | CMP-1581/2018 | L. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-02-17 | | (Seat No - 101) |
| 598 | 23662/2023 | 24.02.2023 | CMP-1581/2018 | S. MOHARANA | C.O. | COURT NO. 1 | Order Dtd. 2023-02-17 | | (Seat No - 101) |
| 599 | 23663/2023 | 24.02.2023 | CRLA-127/2023 | M. NAYAK | C.O. | COURT NO. 5 | Order Dtd. 2023-02-21 | CRIMINAL APPEAL | (Seat No - 9) |
| 600 | 23664/2023 | 24.02.2023 | WP (C) - 5711/2023 | D.NAYAK | C.O. | COURT NO. 20 | Order Dtd. 2023-02-24 | | (Seat No - 9) |
| 601 | 23665/2023 | 24.02.2023 | WP (C) - 5573/2023 | K.C.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-24 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No - 105) |
| 602 | 23666/2023 | 24.02.2023 | WP (C) - 5573/2023 | G.JAYASINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-02-24 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No - 105) |
| 603 | 23667/2023 | 24.02.2023 | WP (C) - 11830/2013 | J P KAR | GENERAL | | PetitionAnnexure, Misc.case, | WRIT BRANCH -5 | (Seat No - 23) |

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| 6 0 4 | 23668 /2023 | 24.02.2 023 | WP (C) - 22911 /2022 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2023-02-22 | | | (S ea t No - 23) |
| 6 0 5 | 23669 /2023 | 24.02.2 023 | CRLMC - 2343/ 2016 | DILLIP KUMAR MOHANTY | GENE RAL | | Order Dtd. 2022-11- 04Petition,Anne xure,Entire Order, | | | (S ea t No - 23) |
| 6 0 6 | 23670 /2023 | 24.02.2 023 | WP (C) - 13873 /2005 | SIMANCHAL YADAB | GENE RAL | | Order Dtd. 2019-11-06 | | | (S ea t No - 23) |
| 6 0 7 | 23671 /2023 | 24.02.2 023 | WP (C) - 4471/ 2023 | S.S. SINGH | GENE RAL | | | | | (S ea t No - 23) |
| 6 0 8 | 23672 /2023 | 24.02.2 023 | RSA- 430/2 018 | J.K. SHARMA | GENE RAL | | Order Dtd. 2023-01-27 | | | (S ea t No - 23) |

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